

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 120**

**IA(I.B.C)/1314(CH)2022**

**IA(I.B.C)/1315(CH)2022**

**In**

**CP (IB) No. 93/Chd/Hry/2018**

**(Admitted)**

**IN THE MATTER OF:**

**Paper Creations**

**...Petitioner-Operational Creditor**

**Versus**

**Jai Laxmi Lighting Industries Pvt. Ltd. ... Respondent-Corporate Debtor**

**Under Section: 9, 66(1), 43(1) r/w 44 (1), IBC 2016**

**Order delivered on 06.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-  
**Court Officer**